

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP (IB) No.126/Chd/Pb/2017

In the matter of Scheme of Amalgamation:

Mahavir Traders.

....Petitioner-Operational Creditor.

Versus

Ajay Knitwears and Fabrics Pvt.Ltd.

....Respondent-Corporate Debtor.

Present: Mr.Nahush Jain, Advocate with Mr.Dheeraj Garg,
Practising Company Secretary for the petitioner.
Mr.Ashok Kumar, Advocate for the respondent.

Learned counsel for the respondent seeks short adjournment for filing the reply. List the matter for arguments on 01.02.2018. Last opportunity is granted for filing reply, if any, by 30.01.2018 with copy advance to the counsel opposite.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

January 23, 2018.
Ashwani